

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated : 26th August, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DNH Power Distribution Co. Ltd. ... Appellant(s)

Versus

NTPC-SAIL Power Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo for R-1
Mr. K.S.Dhingra for R-2

ORDER

The learned counsel for the Respondent No.1 has already filed the reply.

The learned counsel for the Respondent No.2 is filing his reply today after serving copy on the other side.

Post the matter for hearing on **23.09.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt